

have complaints about the examination system in vogue at present.

(b) Does not arise.

[*Translation*]

#### **Modification of Crop Insurance Scheme**

3472. SHRI SHANTI DMARIWAL:  
SHRI VISHUNU MODI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to modify the Crop Insurance Scheme in view of prevailing drought in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No Sir.

(b) Does not arise.

#### **Vayudoot Service between Hyderabad-Nagpur**

3473. SHRI C. MODHAV REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to start a Vayudoot Service between Hyderabad and Nagpur via Adilabad;

(b) the criteria for starting a feeder line air service; and

(c) the number of Vayudoot services being operated from Hyderabad?

THE MINISTER OF STATE OF THE

MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) The criteria for selecting stations for airlinking by Vayudoot services are as follows:

(a) Geographical terrain

(b) Tourism potential

(c) Economic viability of flight operations

(d) Clustering of few viable sectors to decide about the base of aircraft

(e) Industrial development of area to be airlinked

(f) Availability of necessary infrastructural facilities

(g) Aircraft capacity available at the base station

(c) Vayudoot is operating 18 services per week from Hyderabad.

#### **Export of Rice Bran Extractions**

3474. SHRI C. MADHAV REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of rice bran extractions exported in the years 1984-85, 1985-86 and 1986-87; and

(b) the prospects of export in 1987-88?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA

MAKWANA):(a) the quantity of de-oiled rice bran (rice bran extractions) exported during the years 1984-85, 1985-86 and 1986-87 were of the following order:

Year	Quantity (in lakh tonnes)
1984-85	5.12
1985-86	2.98
1986-87	3.80

(b) During 1987-88, in the first six months of April to September, 1987, the exports of de-oiled rice bran (rice bran extractions) were approximately 1.59 lakh M.T. on this basis the exports of this item for the whole year 1987-88 may come to around four lakh tonnes. However, the actual exports would depend upon the various competitive considerations including price, quality etc. and the demand.

#### **Development of Tribal Tourism**

3475. SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to develop tribal tourism in the country;

(b) whether Government have identified such places in different State and Union Territories where primitive tribals are living;

(c) If so, the steps taken to provide adequate infrastructural facilities like communication, roads etc. at these places; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM: (SHRI JAGDISH TYTLER): (a)

No, Sir.

(b) to (d). Does not arise.

#### **Maintenance of Indian Airlines Aircrafts**

3476. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the maintenance of aircrafts of Indian Airlines has deteriorated considerable and as a result during 1987 in many cases the aircrafts had to be landed in a situation which could be disastrous;

(b) If so, the number of such incidents during 1986 and 1987;

(c) The findings of the enquiries conducted, if any, in this regard; and

(d) The steps proposed to be taken to update the tool shop, training of technicians and full accountability of the maintenance unit?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Do not arise.

(c) Aircraft Maintenance System operates under strict control of the Director General of Civil Aviation and only licenced/approved individuals are authorised to certify airworthiness of aircraft, engine or their components. All such persons are fully accountable to Indian Airlines and Director General of Civil Aviation with respect to quality of work done, as per airworthiness standards laid down by the Director General Civil Aviation and manufacturers.

Indian Airlines workshops are approved